

Steel Plant in Upper Assam

4839. SHRI PURNANARAYAN SINHA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to establish in public sector any Steel Plant in Upper Assam where high grade coal is locally available and iron ore production in India has become all time high ;

(b) if so, do the Government intend to start it in the Sixth Plan Period; and

(c) if not, why not ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) :

(a) No, Sir

(b) Does not arise.

(c) Location of future steel plants is to be based on techno-economic considerations and all feasible locations will be considered by Government as and when it is decided to set up new steel plants. Coking Coal in Upper Assam, though low ash has very high sulphur and is unsuitable for steel making.

Assessment to Exhaustible Energy Source

4840. SHRI MOHD. SHAFI QURESHI : Will the Minister of ENERGY be pleased to state :

(a) whether any assessment has been made of the exhaustible energy sources in the country; and

(b) whether Government have formulated any long term plan for tapping renewable energy sources like solar energy etc ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) Yes, Sir.

(b) For harnessing the non-traditional renewable sources of energy like solar energy, investigations, studies and research and development activities are being undertaken in the country. Organised research and development have led to some successful prototype development of solar energy devices such as solar driers for certain agricultural products, water and space heating systems for domestic and medium scale applications and solar photo volatile cells/modules. The R & D efforts have, however, not yet led to the stage of product development for commercial application. A Programme of intensified R & D work in solar energy is under way.

Assignments for Retired Judges

4841. PROF. P. G. MAVALANKAR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the services of one or more retired Judges of the Supreme Court and of the High Courts have been commissioned by Government for various specific assignments;

(b) if so, full facts thereof to date;

(c) whether the said ex-Judges work till the end of their work/mission or they retire on the stipulated new date of their retirement; and

(d) the remuneration paid perquisites allowed to these ex-Judges during the two years 1977 and 1978 ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) :

(a) Yes, Sir.

(b) to (d). The exact information is being collected and will be laid on the Table of the House.

वर्ष 1975—79 के दौरान इस्पात का उत्पादन

4842. श्री रामानन्द तिवारी : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1975-76, 1976-77, 1977-78 और 1978-79 में देश में इस्पात का कितना उत्पादन हुआ; और

(ख) उपरोक्त वर्षों के लिये, वर्ष-वार लाभ और हानि का विवरण क्या है ?

इस्पात और खान मंत्री (श्री बीजू वट्टनाथक) : (क) वर्ष 1975-76, 1976-77, 1977-78, और 1978-79 (फरवरी 1979 तक) के दौरान देश में छ: सर्वतोमुखी इस्पात कारखानों